

List of the candidates who have applied for the post(s) of AD&SJs (Direct Recruitment) advertised vide Notice No. HHC/GAZ/14-48-74-XIII-, Dated 20.11.2022 and having certain deficiencies in their Application Forms

Note:- These candidates are required to make good deficiency(ies) as per the details mentioned in the 'Remarks' Column within ten days failing which their candidature will not be considered.

Sl. No.	Appl. Sr. No.	Name of the Candidate	Category	Remarks
1	2	3	10	14
1	6	Sh. Kapil Dev Sharma	General	Stamp has not been affixed on the experience certificate
2	7	Sh. Vijender Katoch	General	Verification part has not been duly filled in by the candidate
3	9	Sh. Jagbir Singh	General	Application not received through proper channel
4	10	Ms. Nidhi	General	Stamp of District and Sessions Judge has not been affixed on the experience certificate
5	13	Sh. Shivnath Tripathi	General	Experience certificate furnished is not as per prescribed format.
6	17	Sh. Naresh Kumar	General	1. Application through proper channel is awaited. 2. Official Seal not affixed on experience certificate
7	20	Sh. Abhishek Sood	General	Presently working as ADA and experience certificate issued by Director, Prosecution not by the concerned District & Sessions Judge
8	22	Ms. Ritu	General	Experience certificate is not as per prescribed format.
9	24	Sh. Neeraj Kumar	General	1. Stamp of Gazetted officer not affixed on extra photograph. 2. Enrolment certificate is not legible. 3. Against column No. 14 of

				application form a reference has been made to a criminal case.
10	27	Sh. Bhairav Negi	ST	Photographs are not attested
11	28	Sh. Vinod Bansal	OBC	Experience certificate not as per prescribed format.
12	29	Sh. Anil Bansal	General	Experience certificate not issued by the concerned authority i.e. D&SJ/Registrar General
13	30	Sh. Pankaj Kumar	OBC	Photographs not attested by Gazetted officer.
14	33	Sh. Soham Kaushal	General	Official seal of District and sessions Judge has not been affixed on the experience certificate
15	34	Sh. Gaurav Kumar Sharma	General	Official seal of District and Sessions Judge has not been affixed on the experience certificate
16	36	Sh. Ashutosh Parmar	General	Photo copy of the original application sent to this Registry.
17	38	Sh. Kulbhushan Gautam	General	Official seal of District and sessions Judge has not been affixed on the experience certificate
18	40	Sh. Shailendra Kumar Singh	General	Official seal not affixed on experience certificate.
19	41	Sh. Sanjeev Kumar	General	1. A Reference to pending case has been made against the column No. 14. 2. Experience issued by AD&SJ authorized for the purpose by D&SJ.
20	43	Sh. Sanjay	General	Official seal not affixed on experience certificate.
21	45	Sh. Rohit Shukla	General	Experience certificate issued by AD&SJ authorized for the purpose by D&SJ.
22	51	Sh. Vaibhav Agarwal	General	1. Language of experience certificate is not as per prescribed format.

				2. One of the photograph not attested by the Gazetted Officer.
23	52	Sh. Satya Prakash Shukla	General	Official seal not affixed on experience certificate.
24	53	Sh. Kshitij Chauhan	General	Official seal not affixed on experience certificate.
25	54	Sh. Om Prakash Bhardwaj	ST	Official seal not affixed on experience certificate.
26	59	Sh. Pradeep Chandel	General	1. Experience certificate issued by AD&SJ authorized for the purpose by D&SJ. 2. Enrolment certificate not legible.
27	61	Ms. Shobha Arora	General	Convicted u/s 302 IPC on bail vide order dated 12.02.2020
28	62	Ms. Payal Katoch	General	1. Experience certificate not obtained from D&SJ. 2. Enrolment certificate not legible.
29	64	Sh. Suresh Kumar	OBC	Official seal of District and Sessions Judge not affixed on the experience certificate
30	65	Sh. Sushil Kumar	General	Official seal not affixed on experience certificate.
31	66	Sh. Ravendra Tyagi	General	Experience certificate not as per prescribed format.
32	67	Ms. Srijani Bhattacharya Mukherjee	General	Experience certificate not as per prescribed format.
33	68	Sh. Rohit Kumar Tuteja	General	Experience certificate is not issued by the Registrar General
34	69	Sh. Vishnu Garg	General	Experience certificate not issued by competent authority i.e. D&SJ or Registrar General
35	70	Sh. Bal Krishan	General	Experience certificate not issued by competent authority i.e. D&SJ or Registrar General.
36	71	Sh. Aneesh Sharma	General	Experience certificate is not issued by the District and Sessions Judge
37	72	Sh. Pradyat Saha	General	Language of the experience

				certificate is not as per prescribed format.
38	76	Sh. Rajesh	General	1. Official seal has not been affixed on the experience certificate. 2. Being DDA, application through proper channel is awaited.
39	77	Sh. Kishore Kumar	Gen.	Extra photograph not attested by Gazetted officer.
40	81	Sh. Sunil Thakur	General	1. Photographs not attested by Gazetted officer. 2. Experience certificate is not issued by District and Sessions Judge.
41	82	Sh. Prikshit Tapwal	General	Experience certificate has not been issued by D&SJ
42	83	Sh. Shiv Kumar	General	1. Official seal of District and Sessions Judge not affixed on the experience certificate. Moreover, the same is not as per prescribed format.
43	89	Sh. Sandeep Kumar	General	Photographs not attested by Gazetted officer.
44	90	Sh. Pankaj Dhiman	Not mentioned	1. Category has not been mentioned in the application form, however, SC certificate has been enclosed by the candidate. 2. Fee inadequate, as there is no post reserved for SC category.
45	98	Kamal Prakash	General	Official seal of D&SJ not affixed on the experience certificate.
46	100	Sh. Dinesh Kumar	General	Application through proper channel awaited.
47	101	Ms. Tanzin	ST	Official seal not affixed on experience certificate.
48	102	Sh. Sandeep	General	Enrolment Certificate has not been enclosed.
49	103	Ms. Meena Bharti	General	Enrolment Certificate not legible.
50	104	Sh. Mahender Singh	General	

				Official Seal of competent authority i.e. D&SJ/ RG not affixed on the experience certificate.
51	107	Sh. Pushpender Kumar	General	Date of Enrolment in the application is not correct.
52	111	Ms. Nijhawan Suvrata	General	The applicant was in practice as advocate w.e.f. 07.09.2007 to 09.12.2012 and w.e.f. 29.08.2017 to 29.09.2019 and presently practicing as an ADA w.e.f. 30.09.2019 till date. Not in continuous practice for seven years.
53	112	Sh. Neeraj	General	Official seal of D&SJ not affixed on the experience certificate.
54	113	Sh. Vipin Bansal	General	Experience Certificate not issued by D&SJ
55	115	Sh. Ashwini Kumar	General	1. Official seal of D&SJ not affixed on experience certificate. 2. Enrolment Certificate not attached. 3. Photographs not attested.
56	116	Sh. Shekhar Mishra	General	Official Seal of D&SJ not affixed on the experience certificate.
57	117	Sh. Vinay Verma	General	Official Seal of D&SJ not affixed on the experience certificate.
58	118	Ms. Aarti Singh	General	1. Official Seal of D&SJ not affixed on the experience certificate. 2. Enrolment Certificate not attached. 3. Photographs not attested by Gazetted Officer.
59	125	Sh. Ajay Kumar	General	Official Seal of the Distt. & Sessions Judge not affixed on the experience certificate
60	126	Sh. Praveen Kumar	General	Official Seal of the Distt. And Sessions Judge not affixed on the experience

				certificate
61	127	Sh. Manoj Kumar	General	Official Seal of the Distt. And Sessions Judge not affixed on the experience certificate
62	128	Sh. Anil Guleria	General	Official Seal of the Distt. And Sessions Judge not affixed on the experience certificate
63	129	Sh. Subhash Chand	General	Application through proper channel is awaited. Moreover, the official seal of the Distt. And Sessions Judge not affixed on the experience certificate
64	130	Sh. Mukesh Sharma	General	1. Verification column not filled in . 2. The stamp of the Registrar General not afixed on the experience certificate
65	133	Sh. Ajay Parkash Sharma	General	Official seal of District and Sessions Judge not affixed on the experience Certificate
66	134	Sh. Parmod Kumar Negi	ST	A criminal case pending against the candidate.
67	135	Sh. Rajeev Kumar	OBC	Not in continuous practice of seven years. There is a gap of 3 months in continuous practice.
68	136	Sh. Diwakar	General	Application through proper channel is awaited.
69	140	Sh. Vindesh Kumar	General	Experience Certificate not properly stamped.
70	143	Ms. Monika Devi	General	Enrolment Certificate not furnished.
71	144	Ms. Amandeep Kaur	General	The applicant has not mentioned her category in the application form. However, OBC certificate enclosed. The applicant does not belongs to OBC category of H.P., therefore, will be treated as General . 2. The applicant has not furnished experience certificate from the District

				Judge 3. only furnished one character certificate. 4. Extra photograph not enclosed.
72	149	Ms. Shikha Rana	General	Applicant does not appear to be in continuous practice for last 7 years as per experience certificate.
73	151	Ms. Prabha Sharma (Yadav)	General	The applicant has mentioned her qualification a B.A. LL.B. in the application form, whereas she has furnished degree of B.Com. With the documents.
74	158	Ms. Sulakshna Kumari	ST	Official seal of District and Sessions Judge is not affixed on the experience Certificate
75	160	Ms. Nikita Sharma	General	one of the photograph is un-attested. DMC/Degree of LL.B not furnished only provisional certificate enclosed.
76	167	Sh. Satish Sitaram Pawar	General	Experience certificate not furnished in original
77	168	Sh. Parshant Kumar	General	Being APP application through proper channel is awaited.
78	169	Sh. Shyam Singh Kashyap	General	1. one of the photograph is un-attested. 2. Language of experience certificate is not as per prescribed format.
79	170	Ms. Prachi Mishra	General	1. Application through proper channel is awaited. 2. Language of experience certificate is not as per prescribed format.
80	171	Sh. Joydeep Mukherjee	General	The applicant has not furnished the experience certificate from the concerned District Judge.
81	174	Ms. Pinky Singh	General	DOB is corrected in rough hand in matriculation certificate.

82	175	Ms. Sheetal Thakur	General	The applicant has not furnished enrolment certificate and not mentioned enrolment date In the application form.
83	180	Ms. Anzu K. Varkey	General	Experience certificate is issued by Bar which is countersigned by Addl. Registrar, Supreme Court of India. Moreover, the language of experience certificate is not as per prescribed format.
84	181	Sh. Vivekanand Mishra	General	Experience certificate has not been furnished in original. Moreover the language of the same is not as per prescribed format. Also the applicant has not furnished the enrolment certificate.
85	184	Sh. Dhushyant Singh	General	Against Column No. 14 the applicant has mentioned that he is involved in a case proceeding. However, stay has been granted over the proceeding till final disposal.
86	187	Ms. Urmila Rathi	General	one of the photograph is un-attested. Moreover, the experience certificate furnished is not in original. Also, Enrolment certificate is not furnished.
87	190	Ms. Shruti Kapoor	General	Language of the experience certificate is not as per prescribed format.
88	192	Ms. Archana Pawar	General	one of the photograph is un-attested.
89	193	Sh. Suraj Kumar Pradhan	General	One of the photographs is un-attested. Moreover, the experience certificate is not as per prescribed format.
90	199	Sh. Vishal Kashyap	OBC	Being Law officer. Application through proper channel is awaited.
91	203	Sh. Akhilesh Kumar	General	Language of the experience

				certificate is not proper as per prescribed format.
92	205	Sh. Bhim Singh	General	Official seal of D&SJ not affixed on the experience certificate.
93	207	Sh. Ashish Sharma	General	Official seal of D&SJ not affixed on the experience certificate.
94	211	Sh. Anil Kumar Sharma	General	Photographs are unattested
95	212	Ms. Nisha Kumari	SC/General	Fee inadequate. The applicant has paid fee amounting to Rs. 200/- instead of requisite fee of Rs. 500/-
96	213	Sh. Bhagish Sharma	General	Official seal of D&SJ not affixed on the experience certificate.
97	218	Ms. Anupam Sharma	General	Photographs are unattested.
98	223	Sh. Lagan Sharma	General	Official seal of D&SJ not affixed on the experience certificate.
99	227	Ms. Sonia Saini	General	One of the photograph is not attested.
100	233	Sh. Inder Dutt	OBC	One of the photograph is unattested. Official seal of D&SJ not affixed on experience certificate
101	235	Sh. Anurag Rawat	Gen	One of the Photograph is unattested.
102	236	Sh. Devender Chandel	General	Enrolment certificate not furnished.
103	244	Sh. Ravikant Bhardwaj	General	Language of experience certificate not as per prescribed format.
104	245	Sh. Rahil Mahajan	General	Official seal of D&SJ not affixed on the experience certificate.
105	247	Ms. Saroj Kumari	General	A criminal case is pending against the applicant.
106	250	Ms. Santosh Tomar	General	1. Photographs are unattested. 2. Experience certificate not furnished.

107	254	Ms. Promila Kumari	General	1. Photographs are un-attested. 2. Official seal of D&SJ not affixed on experience certificate & the language of certificate is not as per prescribed format.
108	259	Sh. Anirudh Sharma	General	Enrolment certificate has not been furnished.
109	260	Sh. Rakesh Kumar	General	Character Certificates are not furnished.
110	270	Sh. Deepak Sharma	Gen.	1. Fee not paid. 2. Experience certificate is only countersigned by D&SJ.
111	274	Sh. Anuj Kumar Singh	General	1. Photographs are unattested. 2. Experience certificate not furnished.
112	275	Sh. Vikram Jeet	General	Language of experience certificate not as per prescribed format.
113	276	Ms. Pratibha Sharma	General	1. One of photographs is not attested. 2. Language of the experience certificate is not as per prescribed format.
114	277	Sh. Prabhjot Singh Sachdeva	Gen.	Enrolment certificate not furnished.
115	278	Sh. Atul Mishra	Gen.	Enrolment certificate not furnished.
116	279	Sh. Vinod Kumar	General	Official seal of D&SJ not affixed on the experience certificate.
117	281	Sh. Rajesh Kumar	Gen.	Being APP application through proper channel is awaited.
118	282	Sh. Sumit Kumar Kashyap	General	Language of experience certificate is not as per prescribed format.
119	287	Sh. Shweta Dhingra	General	Experience certificate is from 16.01.2020 since the applicant joined as Public Prosecutor in CBI. However, no certificate regarding past

				practice is furnished.
120	288	Sh. Mukesh Saini	OBC	Official seal of D&SJ not affixed on the experience certificate.
121	289	Ms. Deepti Bhardwaj	General	Photographs are not attested by Gazetted officer. Only self attested.
122	291	Sh. Abhishek Dogra	General	1. Official seal of D&SJ not affixed on experience certificate. 2. Enrolment certificate not furnished.
123	292	Ms. Sukhdeep Kaur	OBC of Punjab	1. Candidate does not belong to OBC category of H.P. Therefore, no age relaxation will be given to her, hence she becomes overage. 2. Official seal of D&SJ not affixed on experience certificate
124	296	Sh. Vinod Kumar Bhati	General	1. Photographs are un-attested. 2. Application form is not been signed by the applicant. 3. Experience certificate also not furnished.
125	298	Ms. Gurinderjit Kaur	General	1. Experience certificate not furnished. 2. Character Certificates also not enclosed.
126	301	Sh. Reetesh Palial	OBC	Official seal of D&SJ not affixed on the experience certificate.
127	302	Sh. Raghav Thakur	General	Neither DMC of LL.B nor the degree of LL.B has been furnished by the applicant. Only provisional certificate furnished.
128	304	Sh. Atul Bhatia	SC	1. Less fee paid, as there is no post for SC category, therefore, candidates of SC category have to apply from General Category and requires to pay fee

				amounting to Rs. 500/- 2. Enrolment certificate not furnished.
129	305	Sh. Dinesh Kumar	SC	Less fee paid, as there is no post for SC category, therefore, candidates of SC category have to apply from General Category and requires to pay fee amounting to Rs. 500/-
130	306	Sh. Himat Singh	ST	Being APP, application through proper channel is awaited.
131	307	Ms. Manisha Kumari	General	Experience certificate & Enrolment certificate are not furnished.
132	308	Sh. Nonish Kumar	General	Enrolment certificate not furnished.
133	310	Sh. Dinesh Kumar	OBC	Date of Birth mentioned in application form is incorrect.
134	313	Sh. Murari Singh	General	1. One of the photograph is not attested. 2. Being APP, application through proper channel is awaited.
135	315	Sh. Bhupender Singh	General	Second Photograph is unattested. Experience certificate is not issued by D&SJ/Registrar General.
136	316	Ms. Surabhi Guleria	General	Second Photograph is unattested. Experience certificate is not issued by D&SJ/Registrar General.
137	325	Sh. Gaurav Jain	General	The date of enrolment is not legible in the enrolment certificate
138	327	Sh. Pankaj Negi	ST	Experience certificate from D&SJ/RG not furnished.
139	328	Sh. Rupesh Upadhyay	General	Official seal of D&SJ not affixed on the experience certificate.
140	331	Sh. Rajeev Negi	ST	Official seal of D&SJ not

				affixed on the experience certificate.
141	332	Ms. Chhaya Jaggi	General	Photographs are not attested. Moreover, enrolment certificate is not furnished.
142	333	Sh. Pawan Kumar	General	1. Enrolment certificate is not furnished. 2. Official seal of D&SJ not affixed on experience certificate.
143	334	Sh. Ravinder Kumar	SC	The applicant has paid less fee amount of Rs. 200/- instead of requisite fee of Rs. 500/-
144	337	Sh. Vijay Kumar Tripathi	General	The applicant has not furnished enrolment certificate and not mentioned the date of enrolment In the application form.
145	338	Sh. Rajneesh Kumar Sharma	General	The photographs are not attested.
146	343	Ms.. Hiteshi Sharma	General	Official seal of D&SJ not affixed on the experience certificate.
147	345	Sh. Dixit Sharma	General	1. Application through proper channel is awaited. 2. Only the experience certificate of past practice is issued by the High Court of H.P.
148	346	Sh. Manoj Sharma	General	1. Official seal of D&SJ not affixed on the experience certificate. 2. Enrolment Certificate not furnished.
149	350	Sh. Tarun Kumar	General	Enrolment certificate not furnished.
150	351	Sh. Ashish Faujdar	General	The applicant has not furnished experience certificate from the concerned District Judge.
151	352	Sh. Ratan Prasad	General	Experience certificate not furnished in original
152	353	Sh. Deepak	General	1. Photographs attached

				with the application form are not attested. 2. Official seal of D&SJ not affixed on experience certificate. 3. The date of enrolment is not legible in enrolment certificate
153	357	Sh. Deepak Makhija	General	Official seal of D&SJ not affixed on the experience certificate.
154	358	Sh. Swatanter Kumar	General	The applicant has not furnished the enrolment certificate.
155	359	Sh. Arun Kumar	Not Clear from the certificate	The applicant has not furnished the enrolment Certificate. Moreover, the category of the candidate is not clear from the application form and certificate attached.
156	360	Sh. Bhanu Pratap Singh	SC	The applicant has paid less fee amount of Rs. 200/- instead of requisite fee of Rs. 500/-
157	361	Sh. Kamaljeet Singh	SC	The applicant has paid less fee amount of Rs. 200/- instead of requisite fee of Rs. 500/-
158	362	Sh. Pritam Singh	General	Official seal of D&SJ not affixed on the experience certificate.
159	364	Ms. Reeta Tyagi	General	1. Enrolment certificate not furnished. 2. The language of the experience certificate is not as per prescribed format.
160	365	Ms. Ritu Bala Munjal	General	The language of Experience certificate is not proper as per prescribed format.
161	367	Ms. Upasna Shiromani	General	The applicant has not furnished experience certificate from the concerned District Judge. Only countersigned by the District Judge.

162	368	Sh. Parvez Alam	General	Application through proper channel is awaited.
163	369	Sh. Manish Sidhawat	General	Application through proper channel is awaited.
164	370	Sh. Harinath Prasad	General	The applicant has not furnished the experience certificate in original.
165	371	Sh. Anil Kumar Garg	SC	The applicant has paid less fee amount of Rs. 200/- instead of requisite fee of Rs. 500/-
166	374	Sh. Lav Dev Singh	ST	1. Photographs are not attested. 2. Being APP, application through proper channel is awaited
167	376	Sh. Pawan Kumar	General	The applicant has paid less fee amount of Rs. 100/- instead of requisite fee of Rs. 500/-. Moreover, the applicant has not furnished experience certificate from the concerned District Judge.
168	381	Sh. Ravinder Pal Singh	General	Being APP, application through proper channel is awaited.
169	382	Ms. Suman Lata	ST	1. Official seal of Registrar General not affixed on experience certificate. 2. Enrolment certificate is not legible
170	383	Sh. Arnav Kumar	General	Enrolment certificate not furnished.
171	385	Sh. Gaurav Sharma	General	The applicant has not furnished any document in support of essential qualification i.e. LL.B.
172	386	Ms. Preeti Gupta	General	1. Photographs are un-attested. 2. Experience certificate from D&SJ is not furnished. 3. The verification part of application form not signed by the applicant.
173	389	Ms. Navneet Kaur	General	The applicant has not

				furnished experience certificate from the concerned District
174	391	Ms. Khyati Yadav	General	Fee with application form is inadequate.
175	392	Sh. Sujit Kumar Srivastava	General	The photographs attached with the application form are not attested. Moreover, the experience certificate is not as per prescribed format.
176	393	Ms. Taranbir Kaur	General	1. The applicant has not furnished experience certificate from the concerned District Judge. 2. Seal of attesting authority not affixed on photograph.
177	395	Dr. Deepak Saini	General	1. Application through proper channel is awaited. 2. The experience certificate of the applicant is not proper as per prescribed format.
178	401	Ms. Barnali Chattopadhyay	General	Experience certificate is not issued by District Judge, only countersigned
179	403	Sh. Manoj Kumar Sahu	General	Experience certificate is not issued by Registrar General
180	404	Sh. Chanderkant Tyagi	General	Experience certificate not as per prescribed format.
181	405	Sh. Dhayan Chand Negi	ST	Official seal of D&SJ not affixed on the experience certificate.
182	406	Ms. Reena Kajal	General	Experience certificate and enrolment certificate are not furnished
183	407	Sh. Angrez Kumar	ST	1. Only one photograph has been furnished which is unattested.

				2. Degree/DMC of LL.B not enclosed.
--	--	--	--	-------------------------------------

